## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:6363 ANSWERED ON:04.05.2010 STATUS OF EDAPALLY MANGALORE NH Raghavan Shri M. K.

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the status of the proposed Edapally-Mangalore National Highway;
- (b) the steps taken by the special team deputed by the Centre to acquire the required land in Kerala; and
- (c) the amount earmarked to different districts in Kerala, through which the NH-17 passes, for acquisition, construction, etc.?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R. P. N. SINGH)

- (a) Edapally-Mangalore section of NH-17 has been approved to be taken up for 4- laning on BOT basis under NHDP Phase-Ill. So far concession for 3 out of 5 contract packages have been awarded.
- (b) and (c) In the State of Kerala an area of 833.38 hectares is to be acquired. So far notification u/s 3A of National Highways Act, 1956 declaring the intention to acquire 670.05 hectares has been issued. The district wise assessment of fund requirement so far is as follows:

Kannur Rs. 320.00 Cr

Kozhikode Rs. 600.00 Cr

Malappuram Rs. 748.00 Cr

Thrissur Rs. 268.61 Cr

Ernakulam Rs. 108.30 Cr

No district wise assessment of construction cost has been done.